



Postal Registration No. N. E.—771/2006-2008

**The Gazette of Meghalaya**  
**EXTRAORDINARY**  
**PUBLISHED BY AUTHORITY**

---

---

No. 310

Shillong, Tuesday, October 15, 2019

23rd Asvina-1941 (S. E.)

---

---

**PART-IV**  
**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**

---

**NOTIFICATION**

The 15th October, 2019.

**No.LL(B).148/85/Pt/43.**—The Legislative Assembly of Meghalaya (Members' Salaries and Allowances) (Amendment) Act, 2019 (Act No. 12 of 2019) is hereby published for general information.

**MEGHALAYA ACT NO. 12 OF 2019.**

*(As passed by the Meghalaya Legislative Assembly)*

*Received the assent of the Governor on the 10th October, 2019.*

*Published in the Gazette of Meghalaya Extra-Ordinary issue dated 15th October, 2019.*

---

**THE LEGISLATIVE ASSEMBLY OF MEGHALAYA (MEMBERS' SALARIES AND ALLOWANCES) (AMENDMENT) ACT, 2019**

**An**

**ACT**

further to amend the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) Act, 1972;

Be it enacted by the Legislature of the State of Meghalaya in the seventieth year of the Republic of India as follows :-

- |  |  |
|--|--|
| <b>1. Short title and commencement.</b>                | (1) This Act may be called the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) (Amendment) Act, 2019.   |
|  | (2) It shall come into force from the date of notification in the official Gazette.  |
| <b>2. Amendment of Section 4 of Act No. 8 of 1972.</b> | In clause (b) of Section 4 of the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) Act, 1972 hereinafter referred to as the principal Act, for the words "rupees six hundred" appearing therein, the words "rupees One thousand two hundred" shall be substituted. |

**S. KHARLYNGDOH,**

Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department.